

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	RCP (CA)/01/2024 Company Petition/44/2022
<b>NAME OF THE COMPANY</b>	Kayk Technologies Pvt Ltd & others
<b>NAME OF THE PETITIONER(S)</b>	Adel Ali dakhilallah Mohammed
<b>NAME OF THE RESPONDENT(S)</b>	Kayk Technologies Pvt Ltd & others
<b>UNDER SECTION</b>	241

**ORDER**

**Present:** None for the Petitioner.  
None for the Respondent.

For compliance of the previous order, **matter is adjourned to 23.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**